

**GOVERNMENT OF INDIA  
MINISTRY OF HOME AFFAIRS**

**LOK SABHA  
UNSTARRED QUESTION NO.2714**

**TO BE ANSWERED ON THE 2<sup>ND</sup> AUGUST, 2016/SHRAVANA 11, 1938 (SAKA)**

**CCTNS PROJECT**

**2714.           SHRIMATI KIRRON KHER:  
                  SHRI MALYADRI SRIRAM:**

**Will the Minister of HOME AFFAIRS be pleased to state:**

**(a) whether it is a fact that the Crime and Criminal Tracking Network and Systems (CCTNS) project is running behind the schedule as per the target;**

**(b) if so, the details and the reasons therefor, State-wise including Chandigarh and Punjab;**

**(c) Whether the Government has any proposal to review the working of CCTNS and if so, the details thereof along with the steps taken to monitor the functioning of the CCTNS project;**

**(d) the total funds granted and utilised for implementation of CCTNS in the country, State-wise; and**

**(e) the effective steps taken by the Government for speedy implementation of the said project in the country?**

**ANSWER**

**MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS  
(SHRI HANSRAJ GANGARAM AHIR)**

**(a) & (e): The Crime and Criminal Tracking Network and Systems (CCTNS) Project was originally scheduled to be implemented by**

**LS USQ No. 2714 for 02.08.2016**

**March 2015. With a view to achieve the larger objectives, Government has extended implementation of the project up to 31<sup>st</sup> March 2017. The project implementation is in-progress in 34 States/UTs including Punjab and Chandigarh. There is suboptimal progress in the States of Bihar and Rajasthan due to delay in their engaging system integrators. Project implementation is being regularly monitored in co-ordination with States/UTs, system integrators and other implementing partners to meet the implementation targets. State/UT-wise release of funds and their utilization are in Annexure -I.**

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Statement in regards to the reply to the Lok Sabha unstarred question no. 2714 for 02.08.2016

State/UT- wise funds released/utilized for implementation of the CCTNS Project			
Rs. in Lakh			
S.No	State/UT	Total Fund Released Since 2009	Total Utilization (including Interest) till 22.06.2016*
1	Andaman & Nicobar	671.35	470.90
2	Andhra Pradesh	7241.79	3936.11
3	Arunachal Pradesh	1401.40	1164.80
4	Assam	3250.75	2729.74
5	Bihar	2584.57	903.66
6	Chandigarh	548.38	175.82
7	Chhattisgarh	4491.03	1297.31
8	Dadra & Nagar H	929.69	
9	Daman & Diu		593.70
10	Delhi	3099.14	879.13
11	Goa	883.44	690.40
12	Gujarat	6541.57	4459.21
13	Haryana	2493.23	968.50
14	Himachal Pradesh	1892.58	757.00
15	Jammu & Kashmir	2462.35	2066.59
16	Jharkhand	5065.07	5081.11
17	Karnataka	7398.59	4102.72
18	Kerala	5052.42	2575.04
19	Lakshadweep	611.53	139.86
20	Madhya Pradesh	6713.48	4951.21
21	Maharashtra	9263.52	3086.57
22	Manipur	1162.28	308.38
23	Meghalaya	1069.82	391.66
24	Mizoram	1144.87	761.79
25	Nagaland	1497.62	763.43
26	Odisha	5097.83	3196.86
27	Puducherry	993.63	245.42
28	Punjab	3987.04	1033.49
29	Rajasthan	3750.47	1307.15
30	Sikkim	713.76	585.01
31	Tamil Nadu	10636.50	9296.46
32	Telangana	5100.34	2813.18
33	Tripura	1458.11	985.88
34	Uttar Pradesh	11421.11	8806.90
35	Uttarakhand	2383.88	1142.58
36	West Bengal	5064.07	1807.06
	<b>Total</b>	<b>128077.21</b>	<b>74474.63</b>

\*Utilization Certificate (UC) for the funds Rs. 47000 Lakhs released in financial Year 2015- 2016 And 2016-17 are not due hence not reflected.